

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 28.04.2026**

**COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 3031 of 2026 in Comp. App. (AT) No. ___ of 2026	Shivam Traders and Hire Purchase Private Limited Vs. Anurag Agarwal	Amit Verma
<b>2.</b>	I.A. No. 3032 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Kakan Rice Mill Private Limited Vs. Bank of Baroda	Anush Kumar Singh
<b>3.</b>	I.A. No. 3033 of 2026 in Comp. App. (AT) No. ___ of 2026	Shivam Traders and Hire Purchase Private Limited Vs. Prachi Agarwal	Amit Verma
<b>4.</b>	I.A. No. 3034 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Shripal Sevantilal Morakhia Vs. Bhruqesh Amin RP – Smaaash Entertainment Private Limited & Anr.	Pratik Sarkar
<b>5.</b>	I.A. No. 3039 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	State Bank of India Vs. Ram Singh Setia, Liquidator of Gajanan Solvex Ltd.	Harshit Khare
<b>6.</b>	I.A. No. 3056 of 2026 in Comp. App. (AT) No. ___ of 2026	Jagran Media Network Investment Private Limited Vs. Mahendra Mohan Gupta & Ors.	Ruchira Gupta

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**Assistant Registrar**